

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
176/241-242/2020

IN THE MATTER OF:

Sh. Raj Kumar Julka & ors.

...

Applicant/Petitioner

Vs

Sh. Vijay Kumar Julka & ors.

...

Respondent

Order under Section 241-242.

Order delivered on 08.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent : Mr. Varun Jain, Adv. for R5

ORDER

List on 14.01.2021.


Sd/-
(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

08.01.2021
Ritu